

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.A. SAYEED

Petition(s) for Special Leave to Appeal (Civil) No(s).32540/2010

U.P.AVAS EVAM VIKAS PARISHAD & ANR Petitioner(s)

VERSUS

HARI PRAKASH AGARWAL & ORS. Respondent(s)
(With prayer for interim relief and office report)

WITH
SLP(C) NO. 32612, 34176 of 2010
(With prayer for interim relief and office report)

Date: 10/09/2013 This Petition was called on for hearing today.

For Petitioner(s)
Mr Sambhavya Shanker, Adv.
Mr. Vishwajit Singh, Adv.

For Respondent(s)
Mr Mukesh Verma, Adv.
Mr. Yash Pal Dhingra, Adv.
Ms Purnima Jauhari, Adv.
Mr.Prakash Kumar Singh, Adv.

UPON hearing counsel the Court made the following
O R D E R

SLP(C) NOS. 32540, 32612 OF 2010
Matters are complete in all respects.
However, further necessary orders would be passed as and when other
connected matter would become ready.
SLP(C) NO.34176/2010
Service report in respect of respondent NO.10 is awaited. Reminder
be issued to the District Court, Ghaziabad on priority basis.
List again on 4.10.2013.

		(M.A.SAYEED)	
		REGISTRAR	

hj